

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

T. H. VIJAY PRASAD
Acting Company Secretary

Petitioner



ORDER

PCS representing the petitioner present and stated that the petitioner is still in Malaysia. He submitted that the matter is almost settled between the parties and prayed time for filing a memo of compromise. Counsel for respondent called absent. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

-59-
K Anantha Padmanabha Swamy
Member (Judicial)

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